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**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 22/06/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

**APPLICATION NUMBER :
PETITION NUMBER : TCP/520/ (IB)/2017
NAME OF THE PETITIONER(S) : HARIVARDHAN STEEL & ALLOYS P. LTD
NAME OF THE RESPONDENT(S) : EXPERIENCED HI-TECH CONSULTANCY
SERVICES P. LTD
UNDER SECTION : 433 (e)(f)**

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Counsel representing both the parties are called absent. No representation. The Registry is directed to issue fresh notice to both the sides for their appearance and submissions. Put up on 18.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)

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